

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 204  
IB-845/ND/2018

**IN THE MATTER OF:**

**M/s. Toll Global Forwarding (India) Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Marvel Craft Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 21.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**For the Liquidator**

**:Ms. Nikshubha Sethi, Advocate.**

**ORDER**

**CA/97/2020**

Serve notice on the respondents for their appearance and filing reply to the application under Section 60(5) of IBC 2016 Read with Rule 11 of NCLT Rules, 2016. Post the matter to **01.03.2021**.

**CA/131/2020**

Serve notice on the respondents for their appearance and reply in the matter. Post the matter to **01.03.2021**.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)